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THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

CORRIGENDUM

Dated- Guwahati, the 30th October, 2014

No.HC.VII-100(Pt.-IV)/2010/7267/A.### In partial modification to this Registry's Notification No. HC.VII-100(Pt.-IV)/2010/7248/A, dated 29th October, 2014, **the designation and place of posting of Shri Nurjamal Haque may be read as Sub-Divisional Judicial Magistrate (S)-cum-Principal Magistrate, JJB, Dhubri instead of Sub-Divisional Judicial Magistrate (S)-cum-Principal Magistrate, JJB, Barpeta.**

Further, it is informed to all concerned that the 'National Conference of the Principal Magistrates and Members of Juvenile Justice Boards' (Prog. No.- 869) will be held at the National Judicial Academy, Bhopal **as per the schedule mentioned in the earlier Notification No. HC.VII-100(Pt.-IV)/2010/7248/A**, dated 29th October, 2014 (copy enclosed).

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. **HC.VII-100 (Pt.-IV)/2010/7268 - 7282/A** dated 30.10.2014

Copy forwarded for information and necessary action to:

1. The Director, Judicial Academy, Assam & NEJOTI
2. The Director, National Judicial Academy India, Bhopal.
3. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
4. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.
5. The Registrar (Vig. /Admn. / Judicial), Gauhati High Court, Guwahati.
6. **The District & Sessions Judge, Darrang, Mangaldoi / Barpeta / Dhubri. He / she is requested to inform the concerned officer of his / her respective District accordingly.**
7. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Joint Registrar (Vig. / Judl. / PM & P / Admn.-I), Gauhati High Court, Guwahati.
9. **Smt. Mili Hussain, Sub-Divisional Judicial Magistrate (S)- cum- Principal Magistrate, JJB, Darrang, Mangaldoi**
10. **Shri Nurjamal Haque, Sub-Divisional Judicial Magistrate (S)-cum-Principal Magistrate, JJB, Dhubri.**
11. The Administrative Officer, Judicial Academy, Assam.
12. **The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this Notification in the official web site of Gauhati High Court immediately.**
13. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
14. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
15. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


30.10.14
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 29th October, 2014

No.HC.VII-100(Pt.-IV)/2010/7248/A.### Hon'ble the High Court has been pleased to **exempt** Smti. Mili Hussain, Sub-Divisional Judicial Magistrate (S)-cum-Principal Magistrate, JJB, Darrang, Mangaldoi, from attending the '**National Conference of the Principal Magistrates and Members of Juvenile Justice Boards**' (Prog. No.- 869), scheduled to be held from **21.11.2014 to 23.11.2014 at the National Judicial Academy, Bhopal** and has further been pleased to nominate **Shri Nurjamal Haque, Sub-Divisional Judicial Magistrate (S)-cum-Principal Magistrate, JJB, Barpeta, to attend the said Conference in place of Smti. Mili Hussain.**

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. **HC.VII-100 (Pt.-IV)/2010/7249 - 7262/A** dated **29.10.2014**

Copy forwarded for information and necessary action to:

1. The Director, Judicial Academy, Assam & NEJOTI
2. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action (in reference to this Registry's letter No. HC.VII-100(Pt.-III)/2010/6655-6693/A, dated 08.09.2014)

The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He will be entitled to T.A. & D.A. as admissible under the Rules.

4. The Registrar (Vig. /Admn. / Judicial), Gauhati High Court, Guwahati.
5. **The District & Sessions Judge, Darrang, Mangaldoi / Barpeta. He / she is requested to inform the concerned officer of his / her respective District accordingly.**
6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Joint Registrar (Vig. / Judl. / PM & P / Admn.-I), Gauhati High Court, Guwahati.
8. **Smt. Mili Hussain, Sub-Divisional Judicial Magistrate (S)- cum- Principal Magistrate, JJB, Darrang, Mangaldoi**
9. **Shri Nurjamal Haque, Sub-Divisional Judicial Magistrate (S)-cum-Principal Magistrate, JJB, Barpeta**

The nominated participant above is requested to furnish his full name, designation, postal address including official and residential address, telephone numbers, fax and e-mail, etc. to the Registrar, NJA, Bhopal directly for convenience (NJA Fax No. 0755-2696904, e-mail: liaisonoffice@nja.gov.in, website: www.nja.gov.in). He is requested to intimate his travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) to enable the Academy to provide transport facility from the airport / railway station. He is also requested to deposit one-time Registration Fees (Rs.1000/-) and boarding and lodging charges (Rs.450/- per day per participant and an additional Rs. 300/- per day in case of spouse accompanies with the participant. Nominated participant is also requested to obtain the details of Joining Instructions from the NJA website. The nominated participant will inform the Hon'ble High Court about his departure for NJA Programme and rejoining to normal duty after completion of the Programme through the District Judge/CJM, alongwith a report indicating the subjects on which he/she has undergone training, with a brief note thereon. He is to mention in the report about the suggestions and ideas generated in the respective programme that can be effectively used in his respective State/Court and how this can be achieved and what are the drawbacks that he feels exist in his State or Court and how these can be remedied, on the basis of the inputs received in the respective programme.

The nominated participant is also requested to carry his officially allotted Laptops with him while attending the programme.

10. The Administrative Officer, Judicial Academy, Assam.
11. **The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this Notification in the official web site of Gauhati High Court immediately.**
12. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
13. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
14. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

29.10.14
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM